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Title:Requests the Government to enquire mismanagement in the Kudremukh Iron Works Ltd., Chickmagalore in Karnataka, incurring losses due to disconnection of electricity to the company.

SHRID.C. SRIKANTAPPA (CHICKMANGALORE): Mr. Deputy-Speaker, Sir, I would like to raise a matter regarding the functioning of Kudremukh Iron Works Limited, a public sector undertaking situated in my parliamentary constituency, Chickmangalore in the State of Karnataka. This Central Government organisation exports iron ore to foreign countries and thus earns foreign exchange. It has got processing system. But due to the non-payment of electricity bill to the tune of some crores of rupees, recently power supply has been disconnected to this company. The factory was without work for want of electricity and due to that, it incurred a loss to the tune of Rs. Six crore. If the electricity charge of Rs. One crore had been paid, the loss could have been avoided. This clearly shows the mismanagement of the company and it should be punished for such an act. The matter is of urgent public importance and needs immediate action to avoid any such mismanagement by the company in future.

MR. DEPUTY-SPEAKER: Dr. B.N. Reddy.

DR. ASIM BALA : Mr. Deputy-Speaker, Sir, I have also given a notice. Kindly allow me.<![endif]>